

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHENNAI BENCH**

**OA/310/00122/2018**

**Dated Wednesday the 31<sup>st</sup> day of January Two Thousand Eighteen**

**PRESENT**

**HON'BLE SMT. B. BHAMATHI, Member (A)**

V.Duraichami,  
Retired Mail Overseer,  
No. 3/52, North Street,  
Chatrapatti (Palani).  
Palini 624614. ....Applicant

By Advocate M/s. S. Arun

Vs

- 1.Union of India rep by,  
Chief Postmaster General,  
Tamilnadu Circle,  
Office of the Chief Postmaster General,  
Chennai 600002.
- 2.The Senior Superintendent of Post Offices,  
Dindigul Division,  
Dindigul 624001. ....Respondents

By Advocate Mr. K. Rajendran

**ORAL ORDER****(Pronounced by Hon'ble Smt. B. Bhamathi, Member(A))**

The applicant has filed the OA under section 19 of the Administrative Tribunals Act, 1985 seeking the following relief:

*“To direct the Respondent to grant him full superannuation pension under Old Pension Scheme in terms of CCS (Pension) Rules, 1972 after considering both his GDS and Postman service, with arrears and all attendant benefits including interest at the rate of 12% per annum on arrears and pass such other orders as are necessary to meet the ends of justice.”*

2. It is submitted that the applicant made a representation on 31.05.2016 for including him under the Old Pension Scheme which is still pending for consideration. Learned counsel for the applicant submits that the applicant would be satisfied if the 2<sup>nd</sup> respondent is directed to consider and dispose of the representation within a time limit stipulated by this Tribunal.

3. To meet the ends of justice, the 2<sup>nd</sup> respondent is directed to duly consider the applicant's representation dt. 31.05.2016 at Annexure A-6 in accordance with law and pass a reasoned and speaking order thereon within a period of six weeks from the date of receipt of certified copy of this order.

4. OA is disposed of with the above direction at the admission stage. All legal pleas including the issue of delay are kept open.

5. Mr. K. Rajendran takes notice for the respondents.

**(B. Bhamathi)  
Member(A)  
31.01.2018**

SKSI